

CENTRAL ADMINISTRATIVE TRIBUNAL
LUCKNOW BENCH LUCKNOW
ORIGINAL APPLICATION NO: 34 of 2006

LUCKNOW, THIS THE 20th DAY OF January 2006.

HON'BLE SHRI S.P. ARYA, MEMBER (A)

Som Singh aged about 33 years son of late Bhola Singh R/o Village Babullapur, P.O. Jhokwara, P.S. Nawabganj, Dist. Pratapgarh.

....Applicant

By Advocate: Shri A.P.Singh

Versus

1. Union of India through Secretary, Ministry of Mines, Govt. of India, New Delhi.
2. Director Geological Survey of India, Northern Region, Engineering & Transport Division, Lucknow.
3. Senior Dy. Director, Northern Region, Geological Survey of India, Lucknow. Respondents

By Advocate: Shri Rajendra Singh for Sri Raghvendra Mishra.

ORDER (ORAL)

BY HON'BLE SHRI S.P. ARYA, MEMBER (A)

The father of the applicant died on 26.1.2003 while in service. The applicant submitted an application for being considered for appointment on compassionate grounds. No order has been passed thereon.

2. Upon hearing the counsel for the parties, it is found expedient and in the interest of justice to direct the applicant to submit the application with necessary details to the Respondent No.2 within a week and direct respondent No.2 to take a decision in accordance with rules and instructions on the subject, on the application so moved by the applicant within a period of three months from the date of receipt of copy of such application. Order accordingly.
3. With the above directions, O.A. is disposed of with no order as to costs.

24/3/06
(S.P.Arya)

Member (A)

HLS/-